

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:872  
ANSWERED ON:12.11.2010  
CUSTOM DUTY EXEMPTION FOR IMPORT OF CRUDE OIL  
Sivakumar Alias J.K. Ritheesh Shri K.

**Will the Minister of FINANCE be pleased to state:**

the details of companies which have availed the customs duty exemption for import of crude oil during the last three years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

No customs duty exemption on crude oil, over and above the general effective rate, has been specifically provided to any company in the last three years.